

## Court Fees (Orissa Amendment) Act, 1997

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## Court Fees (Orissa Amendment) Act, 1997

An Act further to amend the Court-fees Act, 1870 (in its application to the State of Orissa Be it enacted by the Legislature of the State of Orissa in the Forty-eighth Year of the Republic of India as follows : Published vide O.G.E. No. 1416/19.11.1997, O.A. No. 13 of 1997, w.e.f. 2.4.1998, vide O.G.E. No. 372, Dt. 28.3.1998.

## 1. Short Title And Commencement :-

(1) This Act may be called the Court-fees (Orissa Amendment) Act, 1997.

(2) It shall come into force on such date as the State Government may, by notification, appoint in this behalf.

## 2. Amendment Of Schedule I :-

I n Schedule I to the Court-Fees Act, 1870 as amended in its application to the State of Orissa-

(a) for Article 3, the following article shall be substituted, namely :

| Number   |  | Proper fee        |
|--|--|-------------------|
| 3. Plaint or written<br>statement pleading a<br>set-off or counterclaim<br>in any suit of the<br>nature cognizable by a<br>Court of Small Causes<br>when the amount or<br>value of the subject-<br>matter does not<br>exceed two thousand<br>and five hundred<br>rupees. | When the amount or value of<br>the subject-matter in dispute<br>does not exceed five rupees. | Thirty-five paise |
|  | When such amount or value exceeds five rupees, for every                                     | Thirty-five paise |

| five rupees, or part thereof, in excess of five rupees, up to one hundred rupees.   |                                    |
|---|------------------------------------|
| When such amount or value<br>exceeds one hundred rupees,<br>for every ten rupees, or part<br>thereof, in excess of one<br>hundred rupees, upto five<br>hundred rupees.                                | Seventy-five paise                 |
| When such amount or value,<br>exceeds five hundred rupees,<br>for every ten rupees or part,<br>thereof, in excess of five<br>hundred rupees up to one<br>thousand rupees.                             | One rupee                          |
| When such amount or value<br>exceeds one thousand rupees,<br>for every one hundred rupees,<br>or part thereof, in excess of one<br>thousand rupees, up to two<br>thousand and five hundred<br>rupees. | Seven rupees and fifty paise; and] |

(b) in the Table of rates of ad valorem fees payable on plaints, etc., mentioned in Article 3, the following entries shall be added at the end under appropriate, columns, namely :

| When the amount or<br>value of the subject-<br>matter exceeds | But does not<br>exceeds | Proper fee |
|---|-------------------------|------------|
| 1   | 2                       | 3          |
| Rs.   | Rs.                     | Rs. P.     |
| 500   | 510                     | 38.00      |
| 510   | 520                     | 39.00      |
| 520   | 530                     | 40.00      |
| 530   | 540                     | 41.00      |
| 540   | 550                     | 42.00      |
| 550   | 560                     | 43.00      |
| 560   | 570                     | 44.00      |
| 570   | 580                     | 45.00      |
| 580   | 590                     | 46.00      |
| 590   | 600                     | 47.00      |
| 600   | 610                     | 48.00      |
| 610   | 620                     | 49.00      |
| 620   | 630                     | 50.00      |
| 630   | 640                     | 51.00      |
| 640   | 650                     | 52.00      |
| 650   | 660                     | 53.00      |

| 660  | 670  | 54.00  |
|------|------|--------|
| 670  | 680  | 55.00  |
| 680  | 690  | 56.00  |
| 690  | 700  | 57.00  |
| 700  | 710  | 58.00  |
| 710  | 720  | 59.00  |
| 720  | 730  | 60.00  |
| 730  | 740  | 61.00  |
| 740  | 750  | 62.00  |
| 750  | 760  | 63.00  |
| 760  | 770  | 64.00  |
| 770  | 780  | 65.00  |
| 780  | 790  | 66.00  |
| 790  | 800  | 67.00  |
| 800  | 810  | 68.00  |
| 810  | 820  | 69.00  |
| 820  | 830  | 70.00  |
| 830  | 840  | 71.00  |
| 840  | 850  | 72.00  |
| 850  | 860  | 73.00  |
| 860  | 870  | 74.00  |
| 870  | 880  | 75.00  |
| 880  | 890  | 76.00  |
| 890  | 900  | 77.00  |
| 900  | 910  | 78.00  |
| 910  | 920  | 79.00  |
| 920  | 930  | 80.00  |
| 930  | 940  | 81.00  |
| 940  | 950  | 82.00  |
| 950  | 960  | 83.00  |
| 960  | 970  | 84.00  |
| 970  | 980  | 85.00  |
| 980  | 990  | 86.00  |
| 990  | 1000 | 87.00  |
| 1000 | 1100 | 94.50  |
| 1100 | 1200 | 102.00 |
| 1200 | 1300 | 109.50 |
| 1300 | 1400 | 117.00 |
| 1400 | 1500 | 124.50 |
| 1500 | 1600 | 132.00 |
| 1600 | 1700 | 120 50 |

| 1000 | 1/00  | 00.501   |
|------|-------|----------|
| 1700 | 1800  | 147.00   |
| 1800 | 1900  | 154.50   |
| 1900 | 2000  | 162.00   |
| 2000 | 2100  | 169.50   |
| 2100 | 2200. | 177.00   |
| 2200 | 2300  | 184.50   |
| 2300 | 2400  | 192.00   |
| 2400 | 2500  | 199.50"] |